NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 132/ND/2011 RT CP No.41/Chd/Pb/2016

In the matte	er of:	
Vikas Garg & Anr		Petitioners
Vs.		
M/s James Hotels Ltd. & Ors.		Respondents
Present:	None	
	The Hon'ble Member (Judicial) is	on official tour, hence the
matter is ad	journed to 23.02.2018.	
		Sd/-
		Court Officer

December 18, 2017